

# **HIGH COURT OF CHHATTISGARH : BILASPUR**

## **ORDER**

No. 1052/Confdl./2025  
II-3-1/2025

Bilaspur, dated the 22 / 08 /2025

The following Civil Judges Senior Division, as specified in Column no. (2) of the table below, are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Senior Division-cum-Chief Judicial Magistrate/Additional Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s): -

**TABLE**

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Revenue District</b>	<b>Posted as</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>
1.	Shri Praveen Mishra, I Additional Judge to the Court of I Civil Judge Senior Division	Raigarh	Janjgir	Janjgir-Champa	I Civil Judge Senior Division & Chief Judicial Magistrate
2.	Smt. Prateeksha Agrawal, Secretary, District Legal Services Authority	Surajpur	Baikunthpur	Koria (Baikunthpur)	I Civil Judge Senior Division & Chief Judicial Magistrate
3.	Ku. Mayura Gupta, II Civil Judge Senior Division	Katghora	Korba	Korba	I Civil Judge Senior Division & Chief Judicial Magistrate
4.	Smt. Nidhi Sharma, Secretary, District Legal Services Authority	Bemetara	Khairagarh	Khairagarh - Chhuikhadan-Gandai	I Civil Judge Senior Division & Chief Judicial Magistrate, Khairagarh-Chhuikhadan-Gandai at Khairagarh
5.	Smt. Tanu Shree Gavel, Civil Judge Senior Division	Kurud	Dhamtari	Dhamtari	I Civil Judge Senior Division & Chief Judicial Magistrate
6.	Smt. Deepti Singh Gaur, Civil Judge Senior Division	Chirmiri	Ramanujganj	Balrampur-Ramanujganj	I Civil Judge Senior Division & Chief Judicial Magistrate, Balrampur-Ramanujganj at Ramanujganj
7.	Shri Pallve Raghuvanshi, II Civil Judge Senior Division	Kawardha	Ambikapur	Sarguja (Ambikapur)	I Civil Judge Senior Division & Chief Judicial Magistrate

Contd... 2/-

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
8.	Shri Bhupesh Kumar Basant, II Civil Judge Senior Division & Special Magistrate (C.B.I.)	Raipur	Durg	Durg	I Civil Judge Senior Division & Chief Judicial Magistrate
9.	Ku. Chetna Thakur, Civil Judge Senior Division	Gunder-dehi	Mahasa-mund	Mahasa-mund	I Civil Judge Senior Division & Chief Judicial Magistrate
10.	Ku. Seema Kanwar, II Additional Judge to the Court of I Civil Judge Senior Division	Raipur	Garia-band	Gariaband	I Civil Judge Senior Division & Chief Judicial Magistrate
11.	Smt. Jasvinder Kaur Ajmani Malik, I Additional Judge to the Court of I Civil Judge Senior Division	Bilaspur	Mungeli	Mungeli	I Civil Judge Senior Division & Chief Judicial Magistrate
12.	Shri Aslam Khan, I Additional Judge to the Court of I Civil Judge Senior Division	Raipur	Bilaspur	Bilaspur	I Civil Judge Senior Division & Chief Judicial Magistrate
13.	Shri Anand Kumar Singh, V Civil Judge Senior Division & Special Railway Magistrate	Raipur	Raipur	Raipur	I Civil Judge Senior Division & Chief Judicial Magistrate
14.	Shri Shiv Prakash Tripathi, II Civil Judge Senior Division	Konda-gaon	Jagdal-pur	Bastar (Jagdal-pur)	I Civil Judge Senior Division & Chief Judicial Magistrate
15.	Shri Ramesh Kumar Chauhan, Secretary, District Legal Services Authority	Raipur	Sukma	Sukma	I Civil Judge Senior Division & Chief Judicial Magistrate
16.	Shri Lokesh Kumar, Secretary, District Legal Services Authority	Ramanuj-ganj	Manend-ragarh	Manend-ragarh-Chirmiri-Bharatpur	I Civil Judge Senior Division & Chief Judicial Magistrate, Manendragarh-Chirmiri-Bharatpur at Manendragarh
17.	Smt. Suman Singh, VII Civil Judge Senior Division	Raipur	Jashpur	Jashpur	I Civil Judge Senior Division & Chief Judicial Magistrate

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Contd... 3/-

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S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
18.	Ku. Rupal Agrawal, Additional Judge to the Court of I Civil Judge Senior Division	Surajpur	Kawar-dha	Kabirdham (Kawardha)	I Civil Judge Senior Division & Chief Judicial Magistrate
19.	Shri Girish Pal Singh, III Additional Judge to the Court of I Civil Judge Senior Division	Raipur	Baloda-Bazar	Baloda-Bazar-Bhatapara	I Civil Judge Senior Division & Chief Judicial Magistrate
20.	Smt. Manju Lata Sinha, II Civil Judge Senior Division	Baloda-Bazar	Raipur	Raipur	III Additional Judge to the Court of I Civil Judge Senior Division & Additional Chief Judicial Magistrate

No. 1053/Confdl./2025  
II-3-1/2025

Bilaspur, dated the 22/08/2025

The following Civil Judges Senior Division, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s):-

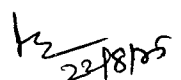
S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Anshul Verma, Additional Judge to the Court of I Civil Judge Senior Division, Baikunthpur at Janakpur	Janakpur	Chirmiri	Manend-ragarh-Chirmiri-Bharatpur	Civil Judge Senior Division
2.	Shri Mayank Soni, Additional Judge to the Court of I Civil Judge Senior Division, Kanker at Pakhanjur	Pakhanjur	Raipur	Raipur	V Civil Judge Senior Division
3.	Ku. Preeti, II Civil Judge Senior Division	Raigarh	Dongar-garh	Rajnand-gaon	Additional Judge to the Court of Civil Judge Senior Division

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S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
4.	Shri Suresh Toppo, VIII Civil Judge Senior Division	Raipur	Raipur	Raipur	II Civil Judge Senior Division
5.	Shri Prashant Kumar Dewangan, II Civil Judge Senior Division	Gariaband	Gunder-dehi	Balod	Civil Judge Senior Division
6.	Smt. Shradha Singh Shrivastava, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department	Raipur	Dalliraj-hara	Balod	Additional Judge to the Court of I Civil Judge Senior Division, Balod at Dallirajhara
7.	Shri Rajat Kumar Nirala, II Civil Judge Senior Division	Dhamtari	Kurud	Dhamtari	Civil Judge Senior Division

BY ORDER OF THE HIGH COURT

  
(MANSOOR AHMED)  
I/C REGISTRAR GENERAL

Endt. No. 1054 /Confdl./2025  
II-3-1/2025

Bilaspur, dated the 22 / 08 /2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

  
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9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21.
  1. Shri Praveen Mishra, I Additional Judge to the Court of I Civil Judge Senior Division, Raigarh,
  2. Smt. Prateeksha Agrawal, Secretary, District Legal Services Authority, Surajpur,
  3. Ku. Mayura Gupta, II Civil Judge Senior Division, Katghora,
  4. Smt. Nidhi Sharma, Secretary, District Legal Services Authority, Bemetara,
  5. Smt. Tanu Shree Gavel, Civil Judge Senior Division, Kurud,
  6. Smt. Deepti Singh Gaur, Civil Judge Senior Division, Chirmiri,
  7. Shri Pallve Raghuvanshi, II Civil Judge Senior Division, Kawardha,
  8. Shri Bhupesh Kumar Basant, II Civil Judge Senior Division & Special Magistrate (C.B.I.), Raipur,
  9. Ku. Chetna Thakur, Civil Judge Senior Division, Gunderdehi,
  10. Ku. Seema Kanwar, II Additional Judge to the Court of I Civil Judge Senior Division, Raipur,
  11. Smt. Jasvinder Kaur Ajmani Malik, I Additional Judge to the Court of I Civil Judge Senior Division, Bilaspur,
  12. Shri Aslam Khan, I Additional Judge to the Court of I Civil Judge Senior Division, Raipur,
  13. Shri Anand Kumar Singh, V Civil Judge Senior Division & Special Railway Magistrate, Raipur,
  14. Shri Shiv Prakash Tripathi, II Civil Judge Senior Division, Kondagaon,
  15. Shri Ramesh Kumar Chauhan, Secretary, District Legal Services Authority, Raipur,
  16. Shri Lokesh Kumar, Secretary, District Legal Services Authority, Balrampur at Ramanujganj,

17. Smt. Suman Singh, VII Civil Judge Senior Division, Raipur,
18. Ku. Rupal Agrawal, Additional Judge to the Court of I Civil Judge Senior Division, Surajpur,
19. Shri Girish Pal Singh, III Additional Judge to the Court of I Civil Judge Senior Division, Raipur,
20. Smt. Manju Lata Sinha, II Civil Judge Senior Division, Baloda-Bazar,
21. Shri Anshul Verma, Additional Judge to the Court of I Civil Judge Senior Division, Baikunthpur at Janakpur,
22. Shri Mayank Soni, Additional Judge to the Court of I Civil Judge Senior Division, Kanker at Pakhanjur,
23. Ku. Preeti, II Civil Judge Senior Division, Raigarh,
24. Shri Suresh Toppo, VIII Civil Judge Senior Division, Raipur,
25. Shri Prashant Kumar Dewangan, II Civil Judge Senior Division, Gariaband,
26. Smt. Shradha Singh Shrivastava, Deputy Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur,
27. Shri Rajat Kumar Nirala, II Civil Judge Senior Division, Dhamtari,

*for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 01.09.2025** and send his/her handing and taking over charge reports through the concerned Principal District Judge.*

22. Principal District & Sessions Judge, Balod/ BalodaBazar-Bhatapara/ Balrampur-Ramanujganj/ Bemetera/ Bilaspur/ Dhamtari/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koria (Baikunthpur)/ Raigarh/ Raipur/ Surajpur/ /Uttar Bastar (Kanker) for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 01.09.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
23. Principal District & Sessions Judge, Durg/ Jashpur/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewada)/ Janjgir-Champa/ Mahasamund/ Mungeli/ Rajnandgaon/ Sarguja (Ambikapur) for information.
24. All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima/ High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / High Court Recruitment Cell/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

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34. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
35. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(MANSOOR AHMED)  
I/C REGISTRAR GENERAL